

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.01.2023** at **12.30 PM** THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : ETA Engineering Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/75(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/1513(CHE)/2022 in IA/824/2022

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Harikumar through video conferencing mode.

IA/1513(CHE)/2022 is wrongly posted today. It is already **disposed off** matter. Registry is directed to verify the same.

— Sd —

[SAMEER KAKAR]  
MEMBER (TECHNICAL)  
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— Sd —

[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)